

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P. (IB)/472(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - M/s Koncepts Interior
V/s
Praxis Home Retail Ltd
(Hometown Designand Build)

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Kunal Kanungo a/w Adv. Tanushree Sogani and Adv. Atishay Jain i/b. Adv. Sachin Mahatre appeared for the Petitioner/ Operational Creditor through VC. Adv. Shyam Kapadia & Adv. Ankita Yadav appeared for the Respondent/Corporate Debtor. At request of the counsel for the Petitioner/Operational Creditor list this matter on **18.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)